

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:597
ANSWERED ON:25.11.2005
6TH PAY COMMISSION
Surendran Shri Chengara

Will the Minister of FINANCE be pleased to state:

:

- (a) whether the Fifth Central Pay Commission had recommended that the Sixth Pay Commission should be constituted by 1st January, 2003 so that its report may come out by January, 2006;
- (b) if so, the reasons for not constituting the Sixth Central Pay Commission so far;
- (c) whether the Government has also received representations from various quarters in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the said recommendation of the Fifth Pay Commission is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes, Sir.
- (b) The recommendation of the Fifth CPC in this regard has not been accepted by the Government so far, as the recommendations of the Fifth CPC regarding merger of 50% of DA as Dearness Pay has been accepted by the Government. Government servants are also protected against inflation by way of release of two instalments of DA twice in a year in January and July. No rationale exists for setting up of a Pay Commission at this juncture.
- (c) Yes, Sir.
- (d) Representations in this regard have been received from Associations/Federations of Government employees as well as Staff Side of the National Council of JCM.
- (e) There is no proposal under consideration of the Government at this juncture.